NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/585/(IB)/2017

NAME OF THE PETITIONER(S)

: BERMACO ENERGY SYSTEMS LTD

NAME OF THE RESPONDENT(S)

: GRAND LUXE HOTELS LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor has submitted the reply. Counsel for the Petitioner filed the rejoinder; the copy of which is given to the other side. Matter is posted for final arguments. Put up on 24.10.2017 at 10.30 A.M.

-Sd-MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

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